

CP No.69(ND)2014
RT No. 34/2016

Adishwar Jain & ors Petitioners

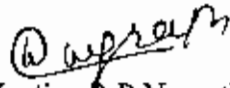
Versus.

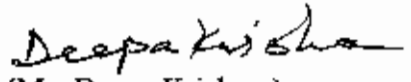
M/s Sundesh Springs Pvt. Ltd & ors. Respondents.

Present: Mr. Rajeshkhar Advocate, for the petitioner.

None for the respondents.

Learned counsel for the petitioner again filed Memo of Appearance and submits that the arguing counsel Mr. Pyush Kant Jain, Advocate, is down with fever and suspected Dengue and seeks time to file Power of Attorney on behalf of the petitioner. Last opportunity granted. Adjourned to 17.10.2016 for arguments.


(Justice R.P.Nagrath)
Member (Judicial)


(Ms. Deepa Krishan)
Member (Technical)

October 3, 2016